

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH      REPORTS  
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**(Fifth Lok Sabha)**

**FIFTY-THIRD REPORT**

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee to present the Report on their behalf, present this Fifty-third Report.

2. The Committee met on the 19th March, 1975 for allocation of time to the resolutions at item Nos. 3, 4 and 5 set down in the List of Business for Wednesday, the 26th March, 1975.

3. The Members who had tabled the resolutions were invited to attend the sitting. Shri Samar Guha attended.

4. The Committee recommend the allocation of time as follows:—

- |  |    |         |
|--|----|---------|
| (1) Resolution regarding report of Commission of Inquiry into disappearance of Netaji Subhas Chandra Bose. | .. | 2 hours |
| (2) Resolution regarding regional imbalances.  | .. | 2 hours |
| (3) Resolution regarding national minimum wage.  | .. | 2 hours |

**SHYAMA PRASANNA BHATTACHARYYA,**

*Acting Chairman,*

*Committee on Private Members'  
Bills and Resolutions.*

**NEW DELHI;**

**March 19, 1975**

**Phalgun 28, 1896 (Saka).**